

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3936**  
**TO BE ANSWERED ON DECEMBER 12, 2019**  
**CRITERIA FOR ALLOTMENT OF LOW COST HOUSES**

**NO. 3936. SHRI SHRINIWAS PATIL:**

**SHRI KULDEEP RAI SHARMA:**

**SHRIMATI SUPRIYA SULE:**

**SHRI SUNIL DATTATRAY TATKARE:**

**DR. AMOL RAMSING KOLHE:**

**DR. SUBHASH RAMRAO BHAMRE:**

**DR. DNV SENTHILKUMAR S.:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the criteria fixed by the Government for allotment of low cost houses to beneficiaries under various urban housing schemes;**
- (b) the number of houses allotted to beneficiaries under low cost urban housing schemes during each of the last three years and the current year;**
- (c) whether the low-cost houses constructed under different urban housing schemes are lying vacant across the country and if so, the details thereof and the reasons therefor, State-wise;**
- (d) the number of houses required for providing housing units to all and the number of houses so sanctioned for construction;**
- (e) the details of the timeline of completion and handing over of such houses, phase-wise; and**
- (f) the amount allocated and spent on the maintenance and construction of residential projects approved by the Government to provide housing in urban areas of the country during the last three years and the current year?**

...2/-

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) In pursuance of Government's vision of facilitating Housing for All by 2022, the Government of India is implementing the Pradhan Mantri Awas Yojana (Urban)[PMAY(U)] since 25.06.2015. Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] comprises four components viz. In-situ Slum Redevelopment (ISSR), Credit Linked Subsidy Scheme (CLSS), Affordable Housing in Partnership (AHP), Beneficiary-led individual house construction/ enhancements (BLC). Under ISSR component, the Central assistance is Rs. 1 lakh per house while for the AHP and BLC components, the central assistance of Rs. 1.5 lakh per house is provided by the Government for Economically Weaker Section (EWS) beneficiaries. Under CLSS component of the PMAY(U), there is an interest subsidy of 6.5 % for EWS/ Low Income Group (LIG), 4% for Middle Income Group-I (MIG-I) and 3% for Middle Income Group-II (MIG-II), calculated on housing loan up to Rs. 6 lakh, Rs. 9 lakh and Rs. 12 lakh, respectively, over a loan tenure of 20 years.**

**(b) Number of houses occupied by beneficiaries during last three years and current year under various urban housing schemes of Ministry of Housing and Urban Affairs (MoHUA) is at Annexure I.**

**(c) Construction of houses and their allotment comes under the purview of the State/UT Government concerned. Unoccupancy could be due to various factors like lack of basic infrastructure / transportation facility, livelihood issues, non-receipt of beneficiary contribution, litigation issues etc for which State/UT are being advised during various review meeting regularly. State/UT wise details of houses which are presently under various stages of getting allotted/occupied under various urban housing schemes of MoHUA is at Annexure II.**

**(d) & (e) As per the validated demand by States/UTs, 1.12 crore houses are proposed to be constructed by the year 2022. Based on the project proposals received so far from the States/UTs, a total 96,50,191 houses have been sanctioned under the Scheme.**

**...3/-**

**(f) An amount of Rs.1,38,610.92 crore has been sanctioned as Central assistance for various States/UTs out of which Rs.54,691.11 has been released during last three years and current year for construction of houses. There is no separate provision for maintenance of houses.**

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**Annexure referred in reply to Lok Sabha Unstarred  
Question No.3936 due for 12.12.2019**

Number of houses occupied by beneficiaries during last three years and current year under various urban housing schemes of Ministry of Housing and Urban Affairs

<b>Year</b>	<b>Number</b>
<b>2016-17</b>	<b>1,61,576</b>
<b>2017-18</b>	<b>3,23,538</b>
<b>2018-19</b>	<b>15,68,811</b>
<b>Current year (2019-20)</b>	<b>2,77,079</b>

**Annexure II****Annexure referred in reply to Lok Sabha Unstarred  
Question No.3936 due for 12.12.2019**

State/UT wise details of houses which are presently under various stages of getting allotted/occupied under various urban housing schemes of Ministry of Housing and Urban Affairs

Sl. No.	Name of the State	No. of Houses
1	A&N Island (UT)	-
2	Andhra Pradesh	1,79,765
3	Arunachal Pradesh	-
4	Assam	-
5	Bihar	12
6	Chandigarh (UT)	2,526
7	Chhattisgarh	8,267
8	D&N Haveli (UT)	-
9	Daman & Diu (UT)	39
10	Delhi (NCR)	36,530
11	Goa	-
12	Gujarat	76,054
13	Haryana	2,585
14	Himachal Pradesh	318
15	J&K (UT)	-
16	Jharkhand	322
17	Karnataka	11,856
18	Kerala	-
19	Ladakh (UT)	-
20	Lakshdweep (UT)	-
21	Madhya Pradesh	15,676
22	Maharashtra	32,248
23	Manipur	-
24	Meghalaya	251
25	Mizoram	197
26	Nagaland	1,895
27	Odisha	2,346
28	Puducherry (UT)	303
29	Punjab	-
30	Rajasthan	13,532
31	Sikkim	-
32	Tamil Nadu	26,535
33	Telangana	71,980
34	Tripura	-
35	Uttar Pradesh	9,392
36	Uttarakhand	712
37	West Bengal	-
<b>Total :</b>		<b>4,93,341</b>

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